

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 113**  
**(IB)-1098(PB)/2019**

**IN THE MATTER OF:**

Mr. Amandeep Saxena	....	Applicant/petitioner
Vs.		
Emmar MGF Land Ltd.	....	Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 01.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner	Ms. Asmita Chaudhary, Mr. Upmanyu Kumar, Advs.
For the Respondent	Mr. Virender Ganda, Sr. Adv. with Mr. Divyam Agarwal, Mr. Arjun Jain, Mr. Daksh Ahluwalia, Ms. Surbhi Singh, Ms. Pallavi Kumar, Advs.

**ORDER**

For order see, CP No. (IB)-513(PB)/2019.

01.10.2019.  
Ritu Sharma